Name of the Corporate Debtor: Franco Leone Limited; Date of Commencement of CIRP: 09.05.2022; List of Creditors as on: 13.03.2023 Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

| 0. | N | ame of Creditor | Nature of Claim | Whether | % Amount of Amount of Contingent Details of Details of Amount of any Details of any Amount of clai | | | | | | | | Bosson for | Domontro if one | | | | |
|----------|----|----------------------------------|-----------------|---------------------------|--|------------------|-----------------|--------|----------|--------------|-------------|-------------------|-------------------|-----------------|----------------|---|-----------|-----------------|
| N | | ame of Cleditor Nature of Clarin | | Details of Claim received | | | | | | Claim under | | Security Interest | | | mutual credit, | | Claim not | Kemarks, if any |
| -" | . | | 1 | , 5551061 | | | | party? | Share in | Verification | Claim (RS.) | security interest | any, held in | debts etc | debts etc may | | admitted | í l |
| | | | | Date of Receipt | | | Amount of claim | • | CoC | (Rs.) | | | relation to claim | | | | | |
| | | | | | | admission/updati | admitted (Rs.) | | | | | | | against the | against the | | | |
| | | | | | | on | | | | | | | | | claim, if any | | | |
| | | | | | | | | | | | | | | (Rs.) | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | . | Punjab & Sind Bank | Secured | 19-05-2022 | 78,48,59,660 | | 78,48,59,660 | NA | 100 | | | Note Below | _ | _ | _ | | | |
| | ١. | runjab & Sind Bank | Secureu | 13-03-2022 | 78,48,33,000 | | 78,48,33,000 | INA | 100 | | | Note below | _ | _ | _ | | | |
| _ | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| _ | + | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| \vdash | _ | | | | | | | | | | | | | | | | 1 | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| 1 | т | otal | | | 78,48,59,660 | | 78,48,59,660 | | 100 | 0 | 0 | | | 0 | 0 | 0 | , | |
| Ĺ | | otu. | | | 10,18,09,000 | | 10,40,09,000 | | 100 | ı | | | | ı | ı | | 1 | |

Note:-

Annexure II Security Aspect: SL. NO. PARTICULARS Primary Security Hypothecation of Stocks & Plant & machinery Collateral Security Property situated at Plot Number 121, HPSIDC, Baddi, Solan (HP) measuring 100 4. Property situated at Plot No. 20 Sec. 17 HSIIDC Bahadurgarh Plant & machinery as per valuation report dt. 16.02.2022 by R K Singhal & Com. . Square yards Pvt Ltd Property under Negative Lien Industrial Plot No. 103 & 104 Ecotech-2, Udyog Vihar, Greater Noida, measuring 900 square yards 6 TA